

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALAPUR**

## **Civil Contempt Petition No.200/00005/2019**

(in OA 200/00305/2018)

Jabalpur, this Wednesday, the 25<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Saroj Dahayat, Wd/o Late Dayaram Dahayat, aged about 55 years, R/o 39, Siddhbaba Ward, In front of Prem Tent House, Gopal Hotel, Lalmati, Jabalpur M.P 482001 **-Petitioner**

**(By Advocate – Shri Rajneesh Gupta, proxy counsel of Shri Aditya Ahiwasi)**

## V e r s u s

1. Sanjay Mitra, Secretary, Ministry of Defence, South Block, New Delhi 110011.
2. P.K. Shrivastava, Chairman, Ordnance Factory Board, Ayudh Bhavan, 10-A Shaheed Khudiram Bose Road, Kolkata 700001.
3. Govind Mohan, General Manager, Vehicle Factory, Jabalpur M.P – 482009.

**-Respondents**

(By Advocate –**Shri D.S. Baghel**)

## ORDER (ORAL)

**By Navin Tandon, AM.-**

Shri D.S. Baghel, learned Additional Central Govt. Standing counsel submits that the order of this Tribunal dated 04.05.2018 passed in Original Application No.200/305/2018 has already been

complied with. He places the order dated 08.07.2019, which is taken on record.

2. Learned counsel for the petitioner agrees that the order has been complied with.

3. Accordingly, CCP is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

*am*

**(Navin Tandon)**  
**Administrative Member**